

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:4490

ANSWERED ON:19.12.2014

CONSTRUCTION OF BORDER ROADS

Bhagat Shri Bodh Singh;Biju Shri Parayamparanbil Kuttappan;Birla Shri Om;Kaswan Shri Rahul;Meghwal Shri Arjun Ram

Will the Minister of DEFENCE be pleased to state:

- (a) the guidelines for identification of Border Roads for construction / improvement in the country;
- (b) the number of roads constructed / improved by the Border Roads Organisation (BRO) in the country during the last three years and the current year; State / UT-wise;
- (c) whether various roads maintained by the Border Roads Organisation in border areas of the country are not being maintained properly and are in bad condition;
- (d) if so, the details thereof along with the mechanism for monitoring of border roads;
- (e) the amount / funds sanctioned and utilized for various projects by BRO during the said period, State / UT-wise; and
- (f) the other steps being taken for completing the pending projects and improving the condition of border roads?

Answer

MINISTER OF DEFENCE (SHRI MANOHAR PARRIKAR)

(a) Identification of Border Roads is done based on recommendations of various agencies like Army, ITBP, MEA, MHA and keeping in view the strategic aspects, requirements and other factors like importance of the road from the point of view of communication link to strategic border areas of the country.

(b) The state wise details of roads constructed / improved by BRO during last three years and current year is given as under:

State	Works Completed after Surfacing (in Km Equivalent Class-9)			
	2011-12	2012-13	2013-14	2014-15
	(upto November 2014)			
J&K	630	664	571	378
Himachal Pradesh	95	78	45	30
Uttarakhand	133	73	38	27
Rajasthan	561	728	754	374
Sikkim / West Bengal	46	47	92	102
Arunachal Pradesh	462	477	424	168
Nagaland / Manipur	115	110	75	38
Mizoram / Assam	240	177	158	60
Tripura	40	21	13	3

(c) & (d): Roads are constructed by BRO as per laid down specification. However, due to the difficult terrain (mountainous, high altitude and slide prone areas), natural calamities and ongoing construction activities / widening works etc, roads get damaged and the riding quality gets affected. Inspection of works on roads is carried out regularly by executives at Project and Task Force level and the damaged roads are repaired regularly.

(e) The state wise details of funds allotted and utilized for various Projects of BRO during last three years and current year is given as under:-

State	(Rs. in crores)							
	2011-12	2012-13	2013-14	2014-15	Allot-	Expen-	Allot-	Expen-
					ment	diture	ment	diture
	(upto October 2014)							
J&K	1309	1236	1244	1194	1181	1159	1332	659
Himachal	262	249	340	309	371	366	347	181

Pradesh
Uttarakhand 389 333 253 243 289 229 303 95
Rajasthan 232 201 255 245 293 291 317 167
Sikkim/West 212 189 216 198 260 255 283 144

Bengal
Arunachal 864 828 889 880 944 935 1031 310
Pradesh
Nagaland / 200 211 226 215 187 184 240 70

Manipur
Mizoram / 316 292 308 296 288 269 367 172
Assam

Tripura 158 121 107 82 85 68 133 26

(f) Government has taken following measures to expedite the pace of road projects:

(i) Chief Secretaries of various State Governments have been requested to constitute Empowered Committee under their chairmanship with Secretaries of concerned departments as members to resolve issues related to land acquisition, wildlife clearance, allotment of quarries etc.

(ii) Ministry of Environment & Forest (MoEF) has given the General Approval under section 2 of forest (Conservation) Act, 1980 for diversion of forest land required for construction / widening of roads entrusted to BRO in the area falling within 100 kilometers aerial distance from the Line of Actual Control (LAC) and for link roads between Border Roads in the area within 100 Kilometers aerial distance from the Line of Actual Control (LAC) and National Highways / State Highways / Other roads subject to certain conditions.

(iii) Outsourcing has been allowed to augment capacity of BRO.

(iv) Long Term Roll On Works Plan (LTROWP) and Long Term Equipment Plan (LTEP) has been approved.

(v) Enhanced financial and administrative powers have been given to the executives of BRO.